

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated- Guwahati, the 21<sup>st</sup> August, 2014

No.HC.VII-100(Pt.-II)/2010/6302/A.### Hon'ble the High Court has been pleased to direct the following Judicial Officers to report before the Registrar (Vigilance), Gauhati High Court, Guwahati, on 22<sup>nd</sup> August, 2014, to assist the Registry in organizing the Regional Consultation of North-Eastern States on Juvenile Justice, scheduled to be held on 23.08.2014 & 24.08.2014, at 'The Lily Hotel', G.S. Road, Six Mile, Khanapara, Guwahati.

SI No	Name	Designation
1.	Smti. Tripti Ari	Addl. Chief Judicial Magistrate, Nagaon
2.	Shri Mrinal Newpane	Judicial Magistrate, 1 <sup>st</sup> Class, Barpeta
3.	Shri Chinmoy Baruah	Judicial Magistrate, 1 <sup>st</sup> Class, Darrang, Mangaldoi
4.	Shri Sumit Bhuyan	Munsiff No.2, Goalpara
5.	Shri Uttam Chetri	Munsiff No.2, Sonitpur, Tezpur

The Officers are to report at 10:00 AM positively.

By order,

Sd/- R.A. Tapadar

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-II)/2010/ 6303 - 6326/A dated 21.08.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. **The Registrar, National Law University and Judicial Academy, Assam, Ulubari, Guwahati.**
6. **The District & Sessions Judge, Nagaon / Barpeta / Drrrang, Mangaldoi / Sonitpur, Tezpur / Goalpara. *He / she is requested to inform the officer of his / her respective District accordingly.***
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
9. Smti. Tripti Ari, Addl. Chief Judicial Magistrate, Nagaon
10. Shri Mrinal Newpane, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta
11. Shri Chinmoy Baruah, Judicial Magistrate, 1<sup>st</sup> Class, Darrang, Mangaldoi  
( Hon'ble the High Court has been pleased to exempt Shri Baruah from attending the training programme on "Cyber Crime Related Capacity Development", scheduled to be held on 23<sup>rd</sup> & 24<sup>th</sup> August, 2014)
12. Shri Sumit Bhuyan, Munsiff No.2, Goalpara
13. Shri Uttam Chetri, Munsiff No.2, Sonitpur, Tezpur
14. The Administrative Officer, Judicial Academy, Assam.
15. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
16. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Justice Dr. (Mrs) I. Shah, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice N. Chaudhury, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati
23. The CA to Registrar General, Gauhati High Court, Guwahati.
24. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**